

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 62/129/2020

This the 02nd day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Jaspal Singh (MES No. 510773) S/o Late S. Bhajan Singh Aged 38 years, Assistant Engineer (E/M), Presently posted as Age-T at Garrison Engineer, Partapur (Siachin) Ladakh, J&K-908102.

.....Applicant

(Advocate:- Mr. Jagdeep Jaswal)

Versus

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi-110011 and 4 ors.Respondents

(Advocate: Mr. Raghu Mehta, learned Sr. C.G.S.C.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that the T.A. has become infructuous on account of certain developments which have taken place.

2. Accordingly, the O.A. is dismissed for having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**